Capacity building across public and private sector (training, empowering or empanelling 'competent professionals' to augment capacity)

- MoHUPA should issue guidelines for empanelling and licensing 'competent
 professionals/surveyors' along with minimum competency criteria. Such
 empanelled professionals including Architects, Urban Planners, Civil/
 structural engineers, Building surveyors and Lawyers and law firms may
 be allowed to perform important activities in the approval process, to
 reduce the burden on local authorities.
- The scope of such outsourced activities may be limited to self-certifying building approvals for smaller projects or performing specific activities in the entire approval process.
- Capacity of various professionals at Local Body level should be built.
 State Governments may conduct training programs for that.

Statement-II

Details of reforms recommended by the SAPREP Committee

In order to fast track the building permits, the State shall:

- Endeavour to establish a Single Window Clearance cell with an aim to provide building permits within predefined time-frame.
- Issue simplified set of regulations and procedures for issue of such permits.
- Develop an online/e-enabled and transparent Single Window Approval System for fast-track clearances and to track applications.
- Set up a Nodal Agency for implementation of the policy to be constituted which will oversee and coordinate fast track clearance for Affordable Housing projects.
- Set up an Empowered Committee headed by the Chief Secretary, to meet regularly to monitor progress in streamlining building approvals.
- Provide for special dispensation for affordable housing projects and green housing projects.
- Institute annual awards for the best performing cities/towns for successful implementation of the same.

Construction of houses under RAY

838. DR. R. LAKSHMANAN: Will the Minister of HOUSING AND URBAN POVERTY ALLEVIATION be pleased to state:

- (a) whether Government has fixed a target of constructing two million dwelling units under RAY during the Twelfth Five Year Plan (2012-2017);
- (b) if so, the mechanism that has been conceived to realize the noble task of constructing two million dwelling units; and
- (c) if not, such mechanism to realize the target has been fixed by Government, the reasons therefor?

THE MINISTER OF HOUSING AND URBAN POVERTY ALLEVIATION (DR. GIRIJA VYAS): (a) to (c) Yes, Sir. Under Rajiv Awas Yojana (RAY) and Rajiv Rinn Yojana (RRY) Schemes launched on 3.9.2013, target is to benefit 2 million Households (HHs) during Twelfth Five Year Plan. Under RAY, 1 million urban poor/ slum dwellers are targeted with access to decent shelter, civic and social amenities, institutional credit & creation of affordable housing stock during the Twelfth Five Year Plan (2012-17). Government of India provides capital subsidy to the extent of 50% to 80% of unit cost of houses depending on the population of the city under this scheme. Under Rajiv Rinn Yojana (RRY), Government of India targets to cover 1 million beneficiaries across country during Twelfth Plan period by providing interest subsidy to housing loans availed by urban poor. Under RRY, Government provides an interest subsidy of 5% on loans granted to Economically Weaker Sections (EWS) and Low Income Group (LIG) categories to construct their houses or extend the existing ones. Loan upper limit is Rs. 5 lakh for EWS and Rs. 8 lakh for LIG; though interest subsidy would be limited to the first Rs. 5 lakh of the loan amount, in case the loan exceeds this amount.

Slum dwellers in Assam

- 839. SHRIMATI NAZNIN FARUQUE: Will the Minister of HOUSING AND URBAN POVERTY ALLEVIATION be pleased to state:
- (a) whether a number of slum dwellers in Assam are yet to be rehabilitated, if so, the details thereof; and
- (b) the steps being taken by Government and by when Assam will be a slum free State?

THE MINISTER OF HOUSING AND URBAN POVERTY ALLEVIATION (DR. GIRIJA VYAS): (a) and (b) The Government of India launched Jawaharlal Nehru National Urban Renewal Mission (JNNURM) on 3rd December, 2005 to assist States/